

Messages from Rajya Sabha

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 8th August, 2023 agreed without any amendment to the National Dental Commission Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 28th July, 2023."

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 8th August, 2023 agreed without any amendment to the National Nursing and Midwifery Commission Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 28th July, 2023."

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th August, 2023 agreed without any amendment to the Constitution (Schedule Castes) Order (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 1st August, 2023."

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th August, 2023 agreed without any amendment to the Anusandhan National Research Foundation Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 7th August, 2023."

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th August, 2023 agreed without any amendment to the Coastal Aquaculture Authority (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 7th August, 2023."

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 3rd August, 2023 adopted the following Motion in regard to the Joint Committee on Offices of Profit: -

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two Members of the Rajya Sabha to the Joint Committee on Offices of Profit, in the vacancy caused due to the passing away of Shri Hardwar Dubey on 26th June, 2023 and the vacancy which will arise due to the retirement of Ms. Dola Sen from the membership of Rajya Sabha w.e.f. 18th August, 2023, and resolves that the House do proceed to elect, in the manner as directed by the Chairman, two Members from amongst the Members of the House to the said Joint Committee, to fill the vacancies."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Ms. Kavita Patidar and Dr. Kanimozhi NVN Somu, Members, Rajya Sabha have been duly elected to the said Committee.'

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